

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

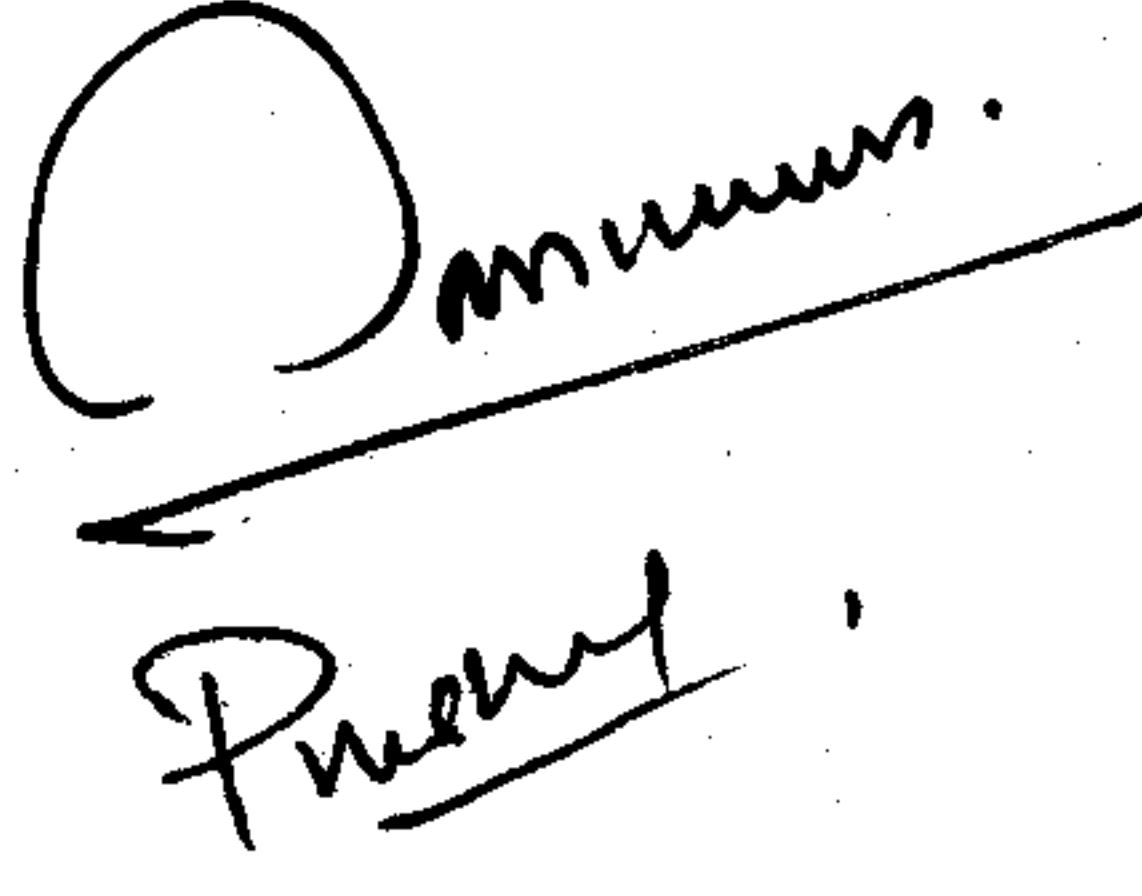
**TP No. 46-A/2016 with TP No. 46/397-398/NCLT/AHM/2016 (New)  
CA No. 106/2014 with CP No. 78/397-398/CLB/MB/2013 (Old)**


Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017**

Name of the Company: Montecarlo Ltd. & Ors.  
V/s.  
Bijapur Hungund Tollway Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1	Mr. Jay Karsara 1st/10. Mr. Priyam Shah	Advocates i/b. Wadia Ghandy & Co. for Res. No. 3		


2	Pranjal Buch for Singh & Co.	Advocate. Applicants		
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**ORDER**

Learned Advocate Mr. Pranjal Buch present for Petitioner. Learned Advocate Mr. Priyam Shah Wadia Ghandy & Co. present for Respondent no. 3.

Learned Counsel for petitioner represented that LPA no. 1070/2014 is pending before Hon'ble High Court of Gujarat in which there is a direction not to proceed with the matter.

List the matter on 18.12.2017.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 24th day of October, 2017.